

①

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.2121 of 1998

New Delhi, this the 3rd day of November, 1998

Hon'ble Mr. N. Sahu, Member(Admnv)

Kamal Singh s/o Sh. RamChander
Singh, r/o F-371, Raj Nagar-II, New
Delhi-45

-APPLICANT

(By Advocate Shri Yogesh Sharma)

Versus

1. Union of India through the General
Manager, Northern Railway, Baroda
House, New Delhi.

2. Divisional Railway Manager,
Northern Railway, Bikaner Division,
Bikaner.

-RESPONDENTS

O R D E R (Oral)

By Mr. N. Sahu, Member(Admnv)

The prayer in this Original Application is for a direction to the respondents to intimate the applicant his seniority position in the live casual labour register, and also for a direction for engagement in preference to juniors and freshers. There is also a prayer for a direction to the respondents to consider his representation Annexure-A-7 to the O.A. dated 11.10.1998 addressed to the DRM Northern Railway, Bikaner, who is impleaded in this O.A. as respondent no.2.

The applicant was engaged from 18.1.1984 to 3.4.1984 under PWI Sadalpur and from 2.5.1984 to 29.7.1984 with PWI Luharu. It is categorically stated that he was initially engaged after taking

Ramk

2

:: 2 ::

approval from the General Manager. He wants to know his seniority position in the live casual labour register if he is enrolled and if not he requests to be considered for enrolment.

Respondent no.2 shall consider the instructions on the subject as also the averment made in the O.A. and dispose of the representation by a reasoned order within four weeks from the date of receipt of a copy of this order. The O.A. is disposed of.

N. Sahu
(N. Sahu)
Member (Admin)

rkv: